

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 28th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

M/s Maruti Suzuki India Ltd.

...Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

Counsel for the Commissions :

Ms. Shikha Ohri
Mr. Ravi Prakash
Mr. Varun Pathak

ORDER

The Learned Counsel for the Respondent no. 2 is filing written notes today.

Post the matter for further hearing on **04.04.2014 at 2.30 p.m.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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